

ITEM NO.106

COURT NO.9

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 5988/2019

ANIMAL WELFARE BOARD OF INDIA & ANR.

Appellant(s)

VERSUS

PEOPLE FOR ELIMINATION OF STRAY TROUBLES. & ORS.

Respondent(s)

IA No. 228159/2023 - ADDITION / DELETION / MODIFICATION PARTIES
 IA No. 196166/2022 - APPLICATION FOR PERMISSION
 IA No. 245159/2023 - APPLICATION FOR REJECTION OF THE PLAINT
 IA No. 89077/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 74085/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 38557/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 141459/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 22823/2022 - CLARIFICATION/DIRECTION
 IA No. 77765/2018 - CLARIFICATION/DIRECTION
 IA No. 196155/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 71833/2024 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 50034/2024 - EXEMPTION FROM FILING O.T.
 IA No. 38561/2023 - EXEMPTION FROM FILING O.T.
 IA No. 10871/2018 - EXEMPTION FROM FILING O.T.
 IA No. 10860/2018 - EXEMPTION FROM FILING O.T.
 IA No. 145257/2022 - EXEMPTION FROM FILING O.T.
 IA No. 128421/2023 - INTERVENTION APPLICATION
 IA No. 48830/2024 - INTERVENTION APPLICATION
 IA No. 6038/2024 - INTERVENTION APPLICATION
 IA No. 5320/2024 - INTERVENTION APPLICATION
 IA No. 131449/2023 - INTERVENTION/IMPLEADMENT
 IA No. 56180/2024 - INTERVENTION/IMPLEADMENT
 IA No. 228156/2023 - INTERVENTION/IMPLEADMENT
 IA No. 196151/2022 - INTERVENTION/IMPLEADMENT
 IA No. 226157/2023 - INTERVENTION/IMPLEADMENT
 IA No. 189486/2022 - INTERVENTION/IMPLEADMENT
 IA No. 225000/2023 - INTERVENTION/IMPLEADMENT
 IA No. 38549/2023 - INTERVENTION/IMPLEADMENT
 IA No. 15857/2023 - INTERVENTION/IMPLEADMENT
 IA No. 71819/2024 - INTERVENTION/IMPLEADMENT
 IA No. 196161/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON
 IA No. 189497/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON
 IA No. 38552/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
 IA No. 215374/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
 IA No. 206776/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
 IA No. 50029/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 147935/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 230380/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

IA No. 225876/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 224055/2023 - WITHDRAWAL OF CASE / APPLICATION)

WITH

CONMT.PET.(C) No. 944/2017 in W.P.(C) No. 599/2015 (PIL-W)
(MR. GAURAV AGRAWAL, ADVOCATE
IA No. 50714/2017 - EXEMPTION FROM FILING O.T.
IA No. 41847/2018 - I/A FOR AMENDMENT OF SOLE CONTEMNORS NAME)

W.P.(C) No. 1439/2019 (PIL-W)
(FOR EXEMPTION FROM FILING O.T. ON IA 188586/2019
FOR EXEMPTION FROM FILING O.T. ON IA 119635/2020
IA No. 188586/2019 - EXEMPTION FROM FILING O.T.
IA No. 119635/2020 - EXEMPTION FROM FILING O.T.)

C.A. No. 5956/2019 (XI-A)
C.A. No. 5953/2019 (XI-A)

C.A. No. 5955/2019 (XI-A)
(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 187109/2019)

C.A. No. 5948/2019 (XI-A)

C.A. No. 5954/2019 (XI-A)

W.P.(C) No. 319/2020 (PIL-W)
IA No. 24146/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET.(C) No. 40/2022 in C.A. No. 5988/2019 (III)
(FOR ADMISSION)

Diary No(s). 35297/2022 (IX)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
169336/2022
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 169337/2022
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
169338/2022
FOR INTERVENTION APPLICATION ON IA 170996/2022
FOR CLARIFICATION/DIRECTION ON IA 170999/2022
FOR APPLICATION FOR PERMISSION ON IA 171074/2022
FOR impleading party ON IA 175938/2022
FOR INTERVENTION/IMPLEADMENT ON IA 175938/2022
FOR INTERVENTION APPLICATION ON IA 176803/2022
IA No. 171074/2022 - APPLICATION FOR PERMISSION
IA No. 170999/2022 - CLARIFICATION/DIRECTION
IA No. 169336/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 176803/2022 - INTERVENTION APPLICATION
IA No. 170996/2022 - INTERVENTION APPLICATION
IA No. 175938/2022 - INTERVENTION/IMPLEADMENT
IA No. 169338/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 169337/2022 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 35322/2022 (IX)

(FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 170689/2022
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
170690/2022

IA No. 170690/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 170689/2022 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 20845/2022 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
174849/2022

IA No. 174849/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(C) No. 765/2023 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 143732/2023

IA No. 143732/2023 - APPROPRIATE ORDERS/DIRECTIONS)

C.A. No. 5990/2019 (III)

C.A. No. 5991/2019 (III)

C.A. No. 5992/2019 (III)

(FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2015
FOR ON IA 3/2016

IA No. 2/2015 - PERMISSION TO FILE ANNEXURES)

C.A. No. 6042/2019 (III)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2010

IA No. 1/2010 - CONDONATION OF DELAY IN FILING)

C.A. No. 6551/2019 (IV-A)

(FOR VACATING STAY ON IA 108994/2019

IA No. 108994/2019 - VACATING STAY)

C.A. No. 6552/2019 (IV-A)

(FOR VACATING STAY ON IA 100795/2017

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 243222/2023

IA No. 243222/2023 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 100795/2017 - VACATING STAY)

C.A. No. 6553/2019 (IV-A)

(FOR VACATING STAY ON IA 108987/2019

FOR CLARIFICATION/DIRECTION ON IA 697/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 700/2021

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 243224/2023

IA No. 243224/2023 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 697/2021 - CLARIFICATION/DIRECTION

IA No. 700/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 108987/2019 - VACATING STAY)

C.A. No. 5950/2019 (XI-A)

C.A. No. 5951/2019 (XI-A)

C.A. No. 5952/2019 (XI-A)

C.A. No. 5989/2019 (III)
(FOR ON IA 52426/2017)

C.A. No. 5930/2019 (XIV-A)

W.P.(C) No. 599/2015 (PIL-W)

(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 1/2015

FOR ON IA 2/2015

FOR EXEMPTION FROM FILING O.T. ON IA 3/2015

FOR ON IA 4/2015

FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 6/2016

FOR [PERMISSION TO FILE ANNEXURES] ON IA 8/2016

FOR [PERMISSION TO FILE ANNEXURES] ON IA 9/2016

FOR EXEMPTION FROM FILING O.T. ON IA 10/2016

FOR [PERMISSION TO FILE ANNEXURES] ON IA 11/2016

FOR ON IA 12/2016

FOR ON IA 13/2016

FOR ON IA 14/2016

FOR CLARIFICATION/DIRECTION ON IA 8781/2018

FOR INTERVENTION APPLICATION ON IA 147924/2022

FOR INTERVENTION APPLICATION ON IA 155093/2022

FOR INTERVENTION APPLICATION ON IA 175799/2022

IA No. 8781/2018 - CLARIFICATION/DIRECTION

IA No. 10/2016 - EXEMPTION FROM FILING O.T.

IA No. 3/2015 - EXEMPTION FROM FILING O.T.

IA No. 175799/2022 - INTERVENTION APPLICATION

IA No. 155093/2022 - INTERVENTION APPLICATION

IA No. 147924/2022 - INTERVENTION APPLICATION

IA No. 1/2015 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 6/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 11/2016 - PERMISSION TO FILE ANNEXURES

IA No. 9/2016 - PERMISSION TO FILE ANNEXURES

IA No. 8/2016 - PERMISSION TO FILE ANNEXURES)

C.A. No. 5972/2019 (XI-A)

(IA No.99975/2017-PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 99975/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(C) No. 805/2015 (PIL-W)

(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 1/2015

FOR ON IA 2/2015

FOR ON IA 3/2017

FOR ON IA 4/2017

FOR ON IA 5/2017

FOR ON IA 6/2017

FOR AMENDMENT IN CAUSE TITLE ON IA 7/2017

FOR ON IA 8/2017

FOR EXEMPTION FROM FILING O.T. ON IA 9/2017
 FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 80873/2017
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 64919/2018
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 151960/2018
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 131906/2022
 IA No. 7/2017 - AMENDMENT IN CAUSE TITLE
 IA No. 131906/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 151960/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 64919/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 80873/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT
 IA No. 9/2017 - EXEMPTION FROM FILING O.T.
 IA No. 1/2015 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 808/2015 (PIL-W)
 (FOR DISPENSING WITH SERVICE OF NOTICE ON IA 2/2015
 FOR ON IA 3/2016
 IA No. 2/2015 - DISPENSING WITH SERVICE OF NOTICE)

C.A. No. 5947/2019 (XI-A)
 (FOR CLARIFICATION/DIRECTION ON IA 131731/2022
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 117316/2023
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 117494/2023
 FOR INTERVENTION APPLICATION ON IA 119871/2023
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 119872/2023
 FOR impleading party ON IA 121240/2023
 FOR INTERVENTION/IMPLEADMENT ON IA 121240/2023
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 121245/2023
 FOR APPLICATION FOR PERMISSION ON IA 123006/2023
 FOR INTERVENTION APPLICATION ON IA 128495/2023
 FOR INTERVENTION APPLICATION ON IA 129890/2023
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 129897/2023
 FOR impleading party ON IA 131989/2023
 FOR INTERVENTION/IMPLEADMENT ON IA 131989/2023
 FOR impleading party ON IA 228130/2023
 FOR INTERVENTION/IMPLEADMENT ON IA 228130/2023
 FOR impleading party ON IA 230546/2023
 FOR INTERVENTION/IMPLEADMENT ON IA 230546/2023
 IA No. 123006/2023 - APPLICATION FOR PERMISSION
 IA No. 121245/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 119872/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 129897/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 117316/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 131731/2022 - CLARIFICATION/DIRECTION
 IA No. 128495/2023 - INTERVENTION APPLICATION
 IA No. 119871/2023 - INTERVENTION APPLICATION
 IA No. 129890/2023 - INTERVENTION APPLICATION
 IA No. 121240/2023 - INTERVENTION/IMPLEADMENT
 IA No. 230546/2023 - INTERVENTION/IMPLEADMENT
 IA No. 228130/2023 - INTERVENTION/IMPLEADMENT
 IA No. 131989/2023 - INTERVENTION/IMPLEADMENT
 IA No. 117494/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 5949/2019 (XI-A)

Date : 24-04-2024 These matters were called on for hearing today.

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UPON hearing the counsel the Court made the following
O R D E R

Re-list the matter on 08.05.2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER